

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 80
ANSWERED ON 02.02.2023

SETTING UP OF SOLAR PLANTS

80. SHRIMATI MALA RAJYA LAXMI SHAH
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether steps are being taken/proposed to be taken by the Government to promote combined usage of solar power and battery technology;
- (b) if so, the details thereof;
- (c) whether there is any proposal to set up solar plants in Uttarakhand and Bundelkhand region; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER
(SHRI R.K. SINGH)

(a)&(b)The details of steps taken by Government to promote renewable energy, including solar energy, in the country inter-alia include:

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of “The electricity (Late Payment Surcharge and related matters) Rules (LPS rules).
- Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.
- National Green Hydrogen Mission approved with an aim to make India a Global Hub for production, utilization and export of Green Hydrogen and its derivatives.

In order to address the issue of intermittency of solar energy, Hybrid projects (solar and wind), or solar/hybrid projects with battery storage have been started to provide round the clock/dispatchable power.

(c)&(d) Solar power capacities of 575.46 MW and 2485.16 MW have been installed in Uttarakhand and Uttar Pradesh respectively. Also, the Government of Uttar Pradesh has informed about setting up following solar parks in Bundelkhand Region in the State:

Solar Park	Capacity (in MW)
Jalaun Solar Park	1200
Chitrakoot Solar Park	800
Orai Jalaun Solar Park	65
Lalitpur Solar Park	600
Jhansi Solar Park	600
Gurah Jalaun Solar Park	75
TOTAL	3340
